

No. J-11014/6/2024-Judicial/E.123057  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 06.05.2026

**ORDER**

With reference to this Department's Order J-11014/6/2024-Judicial dated 26.12.2024 and 02.02.2026, to be read with Order J-11014/2/2020-Judicial dated 08.11.2021, the President is pleased to extend the term of Shri Khomdram Samarjit Singh, Deputy Solicitor General of India for the High Court of Manipur, for a further period of six months with effect from 08.05.2026 or until further orders, whichever is earlier.

2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. J-12011/6/2025-Judicial/E158060 dated 05.04.2026 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge as per OM No. J-16/2024-Judicial dated 16.10.2024. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

**Digitally signed by  
Manindra Choudhary  
Date: 06-05-2026  
18:55:59**

(Manindra Choudhary)  
Asst. Legal Adviser

**Copy (through email) to: -**

1. PS to Hon'ble MoS (IC) L&J.
2. Sr. PPS to Law Secretary/All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Ld. Attorney General for India, Ld. Solicitor General for India and All Addl. SGI as per the list.
4. The Registrar, High Court of Manipur.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. The Cash (LA) for payment of retainership fee.
7. LIMBS team ([limbssupport-dla@gov.in](mailto:limbssupport-dla@gov.in)).
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of

empanelled Advocates' for the information of all concerned.

9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / Spare copies.

Niranjan  
Prasad

Digitally signed by Niranjan Prasad  
Date: 2026.05.06 19:59:23 +05'30'

(Niranjan Prasad)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in

No. J-11014/6/2024-Judicial/E.123057  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 02.02.2026

**ORDER**

With reference to this Department's Order No.J-11014/6/2024-Judicial dated 26.12.2024, the President is pleased to extend the term of Sh. Khomdram Samarjit Singh, Deputy Solicitor General of India for the High Court of Manipur, for a further period of six months with effect from 08.11.2025 or until further orders, whichever is earlier.

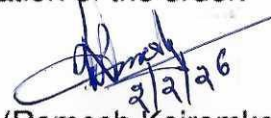
2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge as per OM No. J-16/2024-Judicial dated 16.10.2024. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to: -**

1. PS to Hon'ble MoS (IC) L&J.
2. Sr. PPS to Law Secretary/All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Ld. Attorney General for India, Ld. Solicitor General for India and All Addl. SGI as per the list.
4. The Registrar, High Court of Manipur.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. 08.11.2025.
7. LIMBS team ([limbssupport-dla@gov.in](mailto:limbssupport-dla@gov.in)).
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / Spare copies.

  
(Ramesh Kairamkonda)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)

F. No. J-11014/6/2024-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi  
Dated the 26<sup>th</sup> December, 2024

**ORDER**

The President is pleased to extend the terms of following Advocates as Deputy Solicitor General of India for conducting Central Government litigation before the respective High Courts / Benches of High Courts, as shown in the table below, for a further **period of one year** with effect from the dates mentioned against each under column-V, or until further orders, whichever is earlier:


**Extension of terms**

**DEPUTY SOLICITOR GENERAL OF INDIA**

| Sl. No. | Name of Advocate             | Name of High Court / Bench of High Court | Earlier order of engagement  | Term extended with effect from |
|---------|------------------------------|--|--|--------------------------------|
| I       | II                           | III                                      | IV   | V                              |
| 1.      | Shri Vishal Sharma           | High Court of Jammu & Kashmir at Jammu   | J-11014/1/2017-Judicial (Part-1) dated 03.01.2019 to be read with No. J-11014/6/2020-Judicial dated 02.02.2022 | 03.01.2025                     |
| 2.      | Shri Dhiraj Trivedi          | High Court of Calcutta (PB) at Kolkata   | J-11014/5/2020-Judicial dated 13.01.2022   | 13.01.2025                     |
| 3.      | Shri Nandesh S. Deshpande    | High Court of Bombay, Nagpur Bench       | J-11014/2/2020-Judicial dated 19.01.2022   | 19.01.2025                     |
| 4.      | Shri Prashant Pallav         | High Court of Jharkhand                  | J-11014/6/2020-Judicial dated 11.02.2022   | 11.02.2025                     |
| 5.      | Shri Khomdram Samarjit Singh | High Court of Manipur                    | J-11014/2/2020-Judicial dated 08.11.2021   | 08.11.2024                     |

2. The engagement and professional fee of the aforesaid Advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(M. C. Prusty)  
Senior Government Advocate

**F. No. J-11014/6/2024-Judicial****Dated: 26.12.2024****Copy (through email) to :-**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All the Additional Secretaries and Joint Secretaries in the main secretariat of DoLA.
3. The Addl. SGIs in High Court of Calcutta and High Court of Bombay.
4. The In-charge, Branch Secretariats at Kolkata and Mumbai.
5. All the five Dy. SGIs, as above.
6. The Cash (LA) Section for continuing payment of retainership fee to five Dy. SGIs above for the period extended as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office/Spare copies.

*K. Gaurva*  
26.12.2024

(Kumar Gaurva)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in

F. No. J-11014/2/2020-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated 8 November, 2021

**ORDER**

The President is pleased to accept the resignation of Shri **Vineet Dhanda**, Assistant Solicitor General of India for the High Court of Rajasthan, Jaipur Bench with effect from the date of this order, consequently, his name occurring in this Department's earlier Order No. J-11014/5/2020-Judicial(Part-1) dated 18.08.2021 in the table under para 1 therein at serial number 2, stands deleted. The President is also pleased to engage following two Advocates as Assistant Solicitors General of India for the High Court/Bench of High Court, as shown in the table below, for a period of three years or until further orders, whichever is earlier:

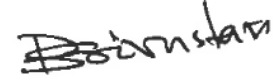
**ASSISTANT SOLICITOR GENERAL OF INDIA**

| Sl. No.                                      | Name of Advocate (Shri) | Contact details   | Enrollment No.           |
|--|-------------------------|---|--------------------------|
| <b>HIGH COURT OF RAJASTHAN, JAIPUR BENCH</b> |                         |   |                          |
| 1.   | Basant Singh Chhaba     | "GAU DHAMO", A-95, Jyoti Path, Behind Civil Lines Metro Station, Civil Lines, Jaipur-302006, Rajasthan<br>Mob: 9414312712<br>Tel: 0141-2229688<br>FAX: 0141-2229689<br>Email: Lrbsc@yahoo.co.in | R/155/1995               |
| <b>HIGH COURT OF MANIPUR</b>                 |                         |   |                          |
| 2.   | Khomdram Samarjit Singh | Off. & Res. : Haobam Marak Irom Leikai, Imphal West, Manipur, Pin-795001<br>Mob: 9862009051, 8787758022<br>Email: k_samarjit@yahoo.com<br>Samaritans1234@gmail.com                              | 787/1999/BCM-362 of 2015 |



3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(R. K. Srivastava)  
Joint Secretary & Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
3. All Assistant Solicitors General of India in various High Courts.
4. The Registrar, High Court of Rajasthan, Jaipur Bench at Jaipur.
5. The Registrar, High Court of Manipur at Imphal.
6. Both the Asst. SGIs figuring in the table under para 1 above with request to send their Bank Account details etc. to Cash (LA) Section in this Department for the purpose of payment of monthly retainership fee.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to two Asst. SGIs figuring in the table under para 1 above w.e.f. the date of this order and to stop payment of retainership fee to Shri Vineet Dhanda, ex-Asst. SGI with effect from the date of this order.
8. Shri Vineet Dhanda, Advocate with request to return all the briefs/case files pertaining to Union of India with him, if any, to concerned Incharge litigation i.e. Ld. Additional Solicitor General of India, High Court of Rajasthan.
9. The Pay & Account Office, Department of Legal Affairs, New Delhi.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section'.
12. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)